West Bengal Act XLIII of 1950 THE WEST BENGAL DENTAL BOARD ACT, 1950.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 3rd November, 1950.]

An Act to provide for the continuance of the constitution of the West Bengal Dental Board as heretofore until the 31st day of December, 1950.

WHEREAS it is expedient that the West Bengal Dental Board shall continue to be constituted as heretofore until the 31st day of December, 1950;

It is hereby enacted as follows:-

- 1. (1) This Act may be called the West Bengal Dental Board Act, 1950.
 - (2) It extends to the whole of West Bengal.

West Ben. Ord. VI of (3) It shall come into force immediately on the West Bengal Dental Board Ordinance, 1950, ceasing to operate. 1950.

> 2. Notwithstanding anything contained in any Act, notification, order or other law, the West Bengal Dental West Board shall be deemed to consist, up to the 31st day of Bengal December, 1950, of the members holding office as members Dental of the said Board immediately before the commencement of this Act and the term of office of such members shall extend as hereto up to that date.

Constitution of the as hereto-

Short title.

extent and commence-

ment.

Price-Indian, annas 2; English, 3d.